

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
JABALPUR

Original Application No.200/00576/2015

Jabalpur, this Thursday, the 05th day of April, 2018

HON'BLE MR. NAVIN TANDON, ADMINISTRATIVE MEMBER
HON'BLE MR. RAMESH SINGH THAKUR, JUDICIAL MEMBER

1. Aslam Khan, Senior Assistant Loco Pilot, S/o Late H.S. Khan, DOB:29.06.1978, R/o H. No.171, Amah Road, Farid Nagar, District Bhilai, C.G. – 490001.
2. Deepak Kumar Kesharwani, Senior Assistant Loco Pilot, S/o Shri S.L. Kesharwani, DOB : 13.12.1980, R/o PT.8, ST 4A, Ashish Nagar, Risali, District – Durg, C.G. – 490001.
3. Mukesh Kumar Patel, Senior Assistant Loco Pilot, S/o Shri S.P. Patel, DOB: 02.06.1980, R/o BK-214 1A, New Ruabandha Sector, Bhilai Nagar, District Durg, C.G. - 490001

-Applicants

(By Advocate – Shri S.K. Nandy)

V e r s u s

1. Union of India through its General Manager, South East Central Railway, Bilaspur, C.G. – 495001.
2. Chief Personal Officer, South East Central Railway, Bilaspur, C.G. 495001.
3. Divisional Railway Manager, South East Central Railway, Raipur Division, Raipur, C.G. – 492001.
4. Kunj Bihari Thakur, Sr. A.L.P, Office of Chief Crew Controller, Bhilai Yard (BYT), Chhattisgarh

- Respondents

**(By Advocate – Shri Vijay Tripathi for official respondents and
Shri A.S. Raizada for private respondent No.4)**

ORDER (O R A L)**By Navin Tandon, AM.**

Learned counsel for the respondents submits that all the three applicants have been placed in the zone of consideration for regular promotion to the post of Loco Pilot (G), and therefore, this O.A has rendered infructuous.

2. Learned counsel for the applicants submits that though the O.A has rendered infructuous, however, the applicants have not been assigned proper seniority and pay and allowances at par with their juniors. Therefore, he seeks liberty to challenge these issues by filing a fresh Original Application.

3. Considering the above, this O.A is disposed of as having become infructuous. However, the applicants shall be at liberty to file a fresh Original Application, if their grievance still persists.

**(Ramesh Singh Thakur)
Judicial Member**

am/-

**(Navin Tandon)
Administrative Member**